

**Government of Chhattisgarh
Office of the Chief Secretary
Mantralaya, Mahanadi Bhavan,
Nava Raipur Atal Nagar, District-Raipur (CG)**

No. 132/C51 /2023
To,

Nava Raipur Atal Nagar, Dated 14 /03 /2023

The Registrar,
National Green Tribunal, Principle Bench,
New Delhi.

SUB: Presentation on Remedial Action taken in Solid Waste & Sewage Management in the State of Chhattisgarh on 31/03/2023.

REF: Order dated 30/11/2021 of Hon'ble National Green Tribunal, Principle Bench, New Delhi in Original Application 606/2018 in the matter of 'Compliance of Municipal Solid Waste Management Rules, 2016'.

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In the matter of 'Compliance of Municipal Solid Waste Management Rules, 2016' (OA 606/2018), my personal appearance, before the Hon'ble Tribunal, on behalf of State of Chhattisgarh has been fixed for **31/03/2023**.

In compliance of above copy of presentation and 13th quarterly progress report sent to CPCB is attached herewith for further necessary action.

Encl:- As above.

**(Amitabh Jain)
Chief Secretary**

Government of Chhattisgarh,
Mahanadi Bhavan, Nava Raipur Atal Nagar,
District-Raipur (C.G.)



छत्तीसगढ़ पर्यावरण संरक्षण मंडल

पर्यावास भवन, नार्थ ब्लॉक, सेक्टर - 19,
नवा रायपुर अटल नगर, रायपुर (छ.ग.) 492002

email:- hocecb@gmail.com

क्रमांक 8547 /मु./तक./छ.ग.प.सं.मं./2023 नवा रायपुर, अटल नगर, दिनांक 7/3/2023
प्रति,

सदस्य सचिव,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
परिवेश भवन, ईस्ट अर्जून नगर,
शाहदरा, दिल्ली-110032

विषय :- ओ.ए. क्रमांक 606/2018 में माननीय एन.जी.टी. द्वारा पारित आदेश के परिपेक्ष्य में राज्य में ठोस अपशिष्ट प्रबंधन बाबत 13वीं त्रैमासिक रिपोर्ट भेजने के संबंध में।

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उपरोक्त विषय में लेख है कि ओ.ए. क्रमांक 606/2018 में माननीय एन.जी.टी. द्वारा पारित आदेश के परिपेक्ष्य में राज्य में ठोस अपशिष्ट प्रबंधन बाबत नगरीय प्रशासन एवं विकास विभाग तथा पंचायत एवं ग्रामीण विकास विभाग से निर्धारित प्रारूप में प्राप्त 13वीं त्रैमासिक रिपोर्ट इस पत्र के साथ संलग्न कर आपकी ओर प्रेषित है।
संलग्न :- उपरोक्तानुसार।

सदस्य सचिव

छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
नवा रायपुर अटल नगर, रायपुर (छ.ग.)
नवा रायपुर, अटल नगर, दिनांक 7/3/2023

पृ. क्रमांक 8548 /मु./तक./छ.ग.प.सं.मं./2023
प्रतिलिपि :-

1. विशेष सचिव, आवास एवं पर्यावरण विभाग, मंत्रालय, महानदी भवन, नवा रायपुर की ओर सूचनार्थ प्रेषित।
2. विशेष कर्तव्यस्थ अधिकारी, मुख्य सचिव कार्यालय मंत्रालय, महानदी भवन, नवा रायपुर की ओर सूचनार्थ प्रेषित।

सदस्य सचिव

छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
नवा रायपुर अटल नगर, रायपुर (छ.ग.)

संचालनालय, नगरीय प्रशासन एवं विकास
इन्द्रावती भवन, नवा रायपुर अटल नगर, छत्तीसगढ़

क्रमांक/या.प्र./2022-23/ 2179

नवा रायपुर अटल नगर, दिनांक 22/2/2023

प्रति,

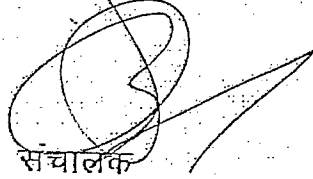
सदस्य सचिव,
छ.ग. पर्यावरण संरक्षण मंडल,
पर्यावास भवन, नार्थ ब्लॉक, सेक्टर-19
अटल नगर, रायपुर (छ.ग.)

विषय :- माननीय एन.जी.टी. द्वारा प्रकरण क्र. 606/2018 अंतर्गत ठोस अपशिष्ट प्रबंधन नियम-2016 हेतु 13वीं त्रैमासिक रिपोर्ट के संबंध में।

संदर्भ :- आपका पत्र क्रमांक 7633 दिनांक 31.01.2023

विषयांतर्गत माननीय एन.जी.टी. के विषयांकित प्रकरण पर पारित आदेश के अनुक्रम में ठोस अपशिष्ट प्रबंधन नियम-2016 के पालन हेतु 13वीं त्रैमासिक रिपोर्ट आवश्यक कार्यवाही हेतु लगे प्रेषित है।

लगे :- उपरोक्तानुसार

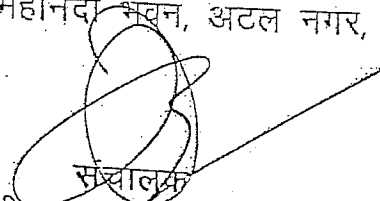

संचालक

नगरीय प्रशासन एवं विकास
इन्द्रावती भवन, अटल नगर, रायपुर
नवा रायपुर अटल नगर, दिनांक 22/2/2023

क्रमांक/या.प्र./2022-23/ 2180

प्रतिलिपि :-

1. अपर मुख्य सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग, मंत्रालय, महानदी भवन, अटल नगर नवा रायपुर की ओर सूचनार्थ।
2. अवर सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, महानदी भवन, अटल नगर नवा रायपुर की ओर सूचनार्थ।
3. विशेष कर्तव्यस्थ अधिकारी, मुख्य सचिव, कार्यालय, मंत्रालय, महानदी भवन, अटल नगर, रायपुर (छ.ग.) की ओर सूचनार्थ।


संचालक

नगरीय प्रशासन एवं विकास
इन्द्रावती भवन, अटल नगर, रायपुर

13th QUARTERLY COMPLIANCE REPORT**O.A. No. 606/2018**Submission of 13th Compliance Report in the matter of O.A. No. 606 of 2018 by Hon'ble National Green Tribunal in compliance of order dated 07/01/2020'

Questions	Remarks
Numbers of ULBs	169
Overall waste management status in States/UTs	
Quantity of MSW generated (TPD)	1820
Quantity of MSW collected (TPD)	1820
Quantity of MSW segregated & transported (TPD)	1820
Quantity of MSW processed (TPD)	1790
Quantity of MSW disposed in secured land fill site (TPD)	30 (*inerts from Raipur & Bilaspur processing plant)
Gap in Solid Waste Management UTs (TPD) [I(a)- I(d)- I(e)]	0
Solid Waste Management Plan	Yes, Successfully Implemented As per the approved State SWM Plan: Implementation of First Phase of Mission Clean City model (It is Ambikapur model which is a low cost, sustainable, decentralized model based on extensive segregation and recycling) in 167 ULBs before June 2018 and Integrated Solid Waste Management Model in Bilaspur before October 2018 and in Raipur before June 2020.
Waste Collection	
ULBs in which waste door-to-door collection is implemented (No.)	Existing 169 Target 169 Gap 0 Timeframe Completed
ULBs in which segregation of waste is implemented (No.)	Existing 169 Target 169 Gap 0 Timeframe Completed
ULBs in which transportation of segregated waste is implemented (No.)	Existing 169 Target 169 Gap 0 Timeframe Completed

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		Existing	Target	Gap	Timeframe
4 a	Waste Processing				
	Material Recovery facilities				
	(i) Total Capacity (TPD)	2120	2120	0	Completed
	(ii) Number	360-MCC 02-ISWM	360-MCC 02-ISWM	00-MCC 00-ISWM	Completed
(iii) Number of ULBs covered	167-MCC 02-ISWM	167-MCC 02-ISWM	0-MCC 00-ISWM	Completed	
b	Recycling	Not Applicable			
	(i) Total Capacity (TPD)	0	0	0	
	(ii) Number	0	0	0	
	(iii) Number of ULBs covered	0	0	0	
c	Composting				
	(i) Total Capacity (TPD)	2040	2040	00	Completed
	(ii) Number	175-MCC 02-ISWM	175-MCC 02-ISWM	0-MCC 00-ISWM	Completed
	(iii) Number of ULBs covered	167-MCC 02-ISWM	167-MCC 02-ISWM	0-MCC 00-ISWM	Completed
d	Biomechanation	Not Applicable			
	(i) Total Capacity (TPD)	0	0	0	
	(ii) Number	0	0	0	
	(iii) Number of ULBs covered	0	0	0	
e	RDF				
	(i) Total Capacity (TPD)	100-Bilaspur 300-Raipur	100-Bilaspur 300-Raipur	0-Bilaspur 0-Raipur	Completed
	(ii) Number	2	2	0	
	(iii) Number of ULBs covered	2	2	0	
f	Waste to Energy Plants	Not Applicable			
	(i) Total Capacity (TPD)	0	0	0	
	(ii) Number	0	0	0	
	(iii) Number of ULBs covered	0	0	0	

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Waste Disposal		Existing	Target	Gap	Timeframe
Landfill					
(i)	Total Capacity (T)	350000 T-Raipur 200600 T-Bilaspur	750000 T- Raipur 348500 T- Bilaspur	400000 T- Raipur 147900 T- Bilaspur	In Raipur, Bilaspur- Landfill Cells will be constructed in phase wise manner
(ii)	Number	04-Raipur 02-Bilaspur	09-Raipur 04-Bilaspur	05-Raipur 02-Bilaspur	
(iii)	Number of ULBs covered	2	2	0	
Note: Mission Clean City (MCC) model in 167 ULBs Integrated Solid Waste Management (ISWM)-Model in 02 ULBs namely Raipur and Bilaspur					
Legacy Waste Management					
	Number of dumpsites (No.)	7			
	Quantity of Waste dumped at dumpsites (Tons)	Approx. 9,00,000			
	Number of dumpsites cleared (No.)	162			
	Number of dumpsites in which Biomining has commenced (No.)	7	31.06.2023: Time frame for 6 dumpsites and		
	Time frame for clearing all dumpsites	31.06.2023	31.06.2024: Time frame for 1 dumpsite at Raipur		
Other Information					
	Information regarding development of model towns/cities/villages	CG UAD has notified 03 Municipal Corporations (big cities), 25 towns and the same is also published on UAD website. The environmental norms and parameters in the context of Urban Local Bodies have been fixed for the development model cities in the State of Chhattisgarh. An orientation program was conducted on 10.07.2019 to explain the environmental parameters with the officials of model cities. One Model city/ ULB namely Sirgitti is now merged with Bilaspur Municipal Corporation. So now the number of model cities is 27 in the State of Chhattisgarh.			

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Solid Waste Management:

- All the 27 model cities have established waste management facilities in the form of SLRM Centre and Compost Shed for ensuring 100% waste collection and processing.
- Further, in the cities, field level inspection for the Garbage Free City (GFC) Certifications have been carried out by MoHUA's Third party empanelled agency and Ambikapur has been certified as 5-star ULB. 10 model cities namely Rajnandgaon, Kawardha, Jashpurnagar, Akaltara, Balod, Dipka, Gobranawapara, Kasdol, Kirodimalnagar and Rajpur have been certified as 3-star ULBs, Gedam, Narayanpur, Saja, Bastar, Bishrampur and Chhura have been certified as 1-star.

Plastic Waste Management:

- Chhattisgarh State Government vide notification dated 27.09.2017 has banned manufacture, store, import, sell, transport and use of plastic carry bags, short-life PVC and chlorinated plastic i.e. advertising and publicity materials (banners, flexes, hoardings, foam boards etc. of PVC) and plastic items used for catering (cups, glasses, plates, bowls and spoons).
- These Model Cities are promoting Barian Banks and Jhola Bhandars to provide alternatives to Single use Plastics.
- These Model cities are also playing Song "Apna Jhola Layega" through Door to Door Waste Collection Tippers
- Further utilization of Segregated Combustible Fraction in cement kilns 09 Cities (within 100 km reach of cement plant) namely Saja, Kasdol, Durg, Aarang, Mahasamund, Mungeli, Akaltara, Kawardha, and Gobra-Nawapara have signed agreement with Cement Plants.

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C&D Waste Management & Air Pollution Control:

- The ongoing construction sites in these Model cities are covered with green nets.
- Temporary C&D collection centres has been developed near the SLRM Centres.
- Street sweeping is done twice a day in the commercial areas and once a day in residential areas.
- Further, to control the road dust emission, water sprinkling is done on the dusty roads in the model cities.

Wastewater & Septage Management:

- PSTP plants are constructed for the treatment of septage generated in these model cities and all 27 Model cities are ODF++ certified by MoHUA's.
- Further, to avoid congestion of drains, regular cleaning of all the major drains of the model cities and installation of grill/mesh/nets have been done at 308 strategic locations of the 125 Major drains in the above mentioned 27 model cities to arrest solid and plastic waste entering the water bodies.
- In all the 27 Model Cities management of Dairy waste is also being done by converting the waste into manure by vermicomposting method.

A review meeting was conducted on 22.06.2021 to review the progress of Solid, Liquid, Plastic, C&D waste management and Air pollution control in model cities of the State.

Additionally, ULBs are developing proposals for the fulfilling of norm of model city and Department is mapping funding sources for the development of Model cities.

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b	Creation of Environmental Cell	CGUAD has setup a technical cell vide order dated 15.05.2019. The technical cell is providing technical assistance to ULBs for implementation of SWM Rules, 2016 as per the approved State SWM Plan and policy.
c	Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management	To ease the procurement procedure, a standardized quality and specification is maintained throughout the State. State developed the SOPs specifying the specification for each item and infrastructure including to the detail which paint colour is to be used. Moreover, for huge procurement of Tricycle and Dustbin State level empanelment of Vendors was done and rates were finalized. Also, for implementation of the project the engineers were hired in the form of PIU at State level. For procurement of usable items, State level directions to procure from GEM portal have been given for standard practice.

Improvements Since Last Hearing				
Sl. No.	Item	Present Status	Status at the time of last hearing	Whether directed timelines have been adhered or not?
1.	Door-to-door collection (%)	(100%) in 169 ULBs	(100%) in 166 ULBs	Yes
2.	Source segregation of waste (%)	(100%) in 169 ULBs	(100%) in 166 ULBs	-
3.	Waste Processing (TPD)	1820 TPD (100%)	1650 TPD	-
4.	Dumpsites capped (No.)	0	0	-
5.	Dumpsites Bio-remediated (No.)	162 (Recently the dumpsite at Bilaspur and Bhilai have been Bio-remediated)	160	-

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कार्यालय मिशन संचालक, राज्य स्वच्छ भारत मिशन (ग्रामीण)

विकास भवन, सेक्टर-19, अटल नगर, नवा रायपुर (छ.ग.0)

Telephone : 0771-2999525, E-mail : sbmgcg@gov.in, Website : www.sbmgecg.in



क्रमांक/1920/एसबीएमजी/NGT-PART-D/2021/01

नवा रायपुर, दिनांक 06/03/23

प्रति,

सदस्य सचिव

छत्तीसगढ़ शासन

पर्यावरण संरक्षण मंडल

पर्यावास भवन, नार्थ ब्लॉक, सेक्टर-19

अटल नगर, नवा रायपुर

विषय:- Submission of 13th Quarterly Progress Report in the matter of "Compliance of Municipal Solid Waste Management Rules, 2016 (O.A. 606/2018) dated 16-01-2019

संदर्भ:- छ.ग. शासन, पंचायत एवं ग्रामीण विकास विभाग का पत्र क्र. 1230/आर-411/2019/22-1, नवा रायपुर, दिनांक 06.03.2023

उपरोक्त विषयांतर्गत माननीय राष्ट्रीय हरित अधिकरण के प्रकरण क्र. 606/2018 के परिपालन में निर्धारित प्रारूप में तेरहवी त्रैमासिक प्रगति रिपोर्ट आवश्यक कार्यवाही हेतु संलग्न प्रेषित है। ग्रामीण क्षेत्र में ठोस अपशिष्ट प्रबंधन का ऐसा मॉडल अपनाया जा रहा है, जिसमें वैज्ञानिक भू-भरण सुविधा की आवश्यकता नहीं होगी। अतः संपूर्ण उत्पादित अपशिष्ट का सुरक्षित निपटान किया जा रहा है।

विदित है, कि ग्रामीण क्षेत्र में कुल 2,051 टन/प्रतिदिन का ठोस अपशिष्ट उत्पन्न होता है, जिसमें से 936.78 टन/प्रतिदिन ठोस अपशिष्ट संग्रहित होकर उपचारित किया जाता है। लगभग 1105 टन/प्रतिदिन अपशिष्ट का निपटान/विक्रय घरेलू स्तर से किया जाता है। लगभग 09 टन/प्रतिदिन अपशिष्ट का संग्रहण व उपचार किया जाना शेष है।

संलग्न :- उपरोक्तानुसार

राज्य समन्वयक

राज्य स्वच्छ भारत मिशन (ग्रामीण)

पृ: क्रमांक/1321/एसबीएमजी/NGT-PART-D/2021/01

नवा रायपुर, दिनांक 06/03/23

प्रतिलिपि:-स्टाफ आफीसर, अपर मुख्य सचिव, छ.ग. शासन, पंचायत एवं ग्रामीण विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर सादर सूचनार्थ प्रेषित।

5/13/23

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राज्य समन्वयक

राज्य स्वच्छ भारत मिशन (ग्रामीण)

13th QUARTERLY COMPLIANCE REPORT

O.A. NO 606/2018

Submission of 13th Compliance Report in the matter of OA No. 606 of 2018 by Hon'ble National Green Tribunal in compliance of order dated 01/01/2020"

S.No.	Questions	Remarks	Target	Gap	Timeframe
1.	Numbers of Panchayats	11655			
2.	Over all waste management status in States/UTs				
a	Quantity of MSW generated (TPD)	2051.73	11654	7342	Year 2022-2023 :- 4561 Gps Year 2023-2024 :- 4561 Gps Year 2024-2025 :- 0 Gps
b	Quantity of MSW collected (TPD)	936.78			
c	Quantity of MSW segregated & transported (TPD)	936.78			
d	Quantity of MSW processed (TPD)	936.78			
e	Quantity of MSW disposed in secured land fill site (TPD)				
f	Gap in Solid Waste Management Units (TPD) [(a)-1(c)]	Enclosed as Annexure-1			
g	Solid Waste Management Plan	Existing			
3.	Waste Collection				
a	Panchayats in which waste door-to-door collection is implemented(No.)	4312	11654	7342	Year 2022-2023 :- 4561 Gps Year 2023-2024 :- 4561 Gps Year 2024-2025 :- 0 Gps
b	Panchayats in which segregation of wasted is implemented (No.)	4312	11654	7342	Year 2022-2023 :- 4561 Gps Year 2023-2024 :- 4561 Gps Year 2024-2025 :- 0 Gps
c	Panchayat in which transportation of segregated waste is implemented (No.)	Existing	Target	Gap	Time frame
4.	Waste Progressing				
a	Material Recovery facilities	936.78			
	Total Capacity (TPD)	4312			Year 2022-2023 :- 4561 Gps Year 2023-2024 :- 4561 Gps Year 2024-2025 :- 0 Gps
	Number	4312			
	Number of Panchayats covered		11654	7342	

S.No.	Questions	Remarks	Target	Gap	Time frame
b	Recycling	Existing	Target	Gap	Time frame
	(i) Total Capacity (TPD)	234.19			Year 2022-2023 :- 4561 Gps
	(ii) Number	4312			Year 2023-2024 :- 4561 Gps
	(iii) Number of Panchayats covered		11654	7342	Year 2024-2025 :- 0 Gps
c	Composting	Existing	Target	Gap	Time frame
	(i) Total Capacity (TPD)	702.58			Year 2022-2023 :- 4561 Gps
	(ii) Number	4312			Year 2023-2024 :- 4561 Gps
	(iii) Number of Panchayats covered	4312	11654	7342	Year 2024-2025 :- 0 Gps
d	Bio-methanation	Existing	Target	Gap	Time frame
	(i) Total Capacity (TPD)	Existing Capacity of Biogas plant varies from 10 cum-25 cum/day			
	(ii) Number	319			
	(iii) Number of Panchayats covered	Existing	Target	Gap	Time frame
e	RDF	NIL			
	(i) Total Capacity (TPD)	NIL			
	(ii) Number	NIL			
	(iii) Number of Panchayats covered	Existing	Target	Gap	Time frame
f	Waste to Energy Plants	Existing	Target	Gap	Time frame
	(i) Total Capacity (TPD)	Biogas plant varies from 10 cum-25 cum/day			
	(ii) Number	4			
	(iii) Number of Panchayats covered	Existing	Target	Gap	Time frame
4	Waste Disposal	Existing	Target	Gap	Time frame
	(i) Total Capacity (TPD)	0			
	(ii) Number	0			
	(iii) Number of Panchayats covered	Existing	Target	Gap	Time frame
5.	Legacy Waste Management	Existing	Target	Gap	Time frame
	(i) Total Capacity (TPD)	NIL			
	(ii) Number	NIL			
	(iii) Number of Panchayats covered	Existing	Target	Gap	Time frame
a	Number of dumpsites (No.)				
b	Quantity of Waste dumped at dumpsites (Tons)				
c	Number of dumpsites cleared (No.)				
d	Number of dumpsites in which biomining has commenced (No.)				

S.No.	Time frame for cleaning all dumpsites Questions	Remarks Existing	Target	Gap	Time frame
6.	Other Information Information regarding of model town/cities/village	84 GPs notified as Model GP	84	0	In these 84 model GPs door to door collection segregation, recycling of waste is going on.
a	Creation of Environmental Cell	RC is done by CSIDC for Garbage tricycle & dustbins			
b	Standardization of rates for procurement of services/ equipment (to do away with the tendering process) required for solid waste management				
c					

Improvements since Last Hearing

SNo	Item	Present Status	Status at the time of last hearing	Whether directed timelines have been adhered or not? Till now in 2064 GPs door to door collection, segregation and safe disposal of waste is going on. We will cover all the 11,654 GPs in the stipulated timeline
1	Door-to-door collection (%)	37%(4312 GPs)	0.5%(65 GPs)	
2	Source segregation of waste (%)	37%(4312 GPs)	0.5%(65 GPs)	
3	Waste Progressing (TPD)	37%(4312 GPs)	0	
4	Dumpsites capped (No.)	NIL	NIL	
5	Dumpsites Bio-remediated (No.)	NIL	NIL	

Solid Waste Management Plan

ANNEXURE-

With the key objective of SBM(G) phase one attained, the Government of India renewed its commitment to further enhance the sanitation and hygiene status in a rural area with the approval phase(II) of the programme. SBM phase(II) will be implemented from 2020-21 to 2024-25. The key objective of the SBM phase(II) is to sustain the ODF status of village and improve the levels of cleanliness in rural areas through solid and liquid waste management.

1. There are 11654 Village Panchayats in the state. 4312 out of 11654 having functional SWM arrangement and rest all GPs will have a functional solid waste management system in the following stipulated time limit:-
 - a. Year 2022-2023 :- Rest 3550 GPs
 - b. Year 2023-2024 :- 4561 GPs
2. State policy emphasize decentralized waste management (biodegradable waste) at the source of waste generated (household level/institution etc.)
3. In 4312 village panchayat construction of segregation sheds have been completed.
4. Self-help Groups are engaged as "Swachhagrahi" for collection segregation & other activity related to Solid Waste Management.
5. At the segregation shed collected waste segregated and recyclable waste like glass, plastic bottles sell to a recycler.
6. There are provisions for tax collection from household & commercial places for the collection of waste.
7. Biodegradable waste is generated from community place is to be managed during processing to generate useful by products such as compost, biogas, etc.
8. Through IEC creating awareness for waste minimization, waste segregation at the source & safe disposal of waste at grama panchayat level.